	Name of the Corporate Debtor: Padam Motors Private Limited; Date of Commencement of CIRP: 11-06-2024; List of Creditors as on: 20-06-2024															
	Annexure 7															
	Summary of List of Operational Creditor (Government Dues)															
Sr. No.	Name of Creditor	Nature of Claim	Date of Receipt		n/updati		Whether related party	% Voting Share in CoC	of Claim under Verificati	Amount of Continge nt Claim (Rs.)	guarante e , if any, held in relation	mutual credit, debts etc. - may be set off against the claim, if any	debts etc may be set off against the claim,	Amount of claim Inadmissi	Reason for Claim not admitted	Remarks, if any
1	Excise and Taxation Officer, Bathinda (Punjab Govt.)			50,82,45,089		50,82,45,089										
2	Excise and Taxation Department, U.T. Chandigarh			1,17,19,24,045		1,17,19,24,045										
3	Income Tax Department through Deputy Commisioner of Income Tax , Circle-I, Bathinda, Punjab			3,52,70,740		3,52,70,740										
				1,71,54,39,874		1,71,54,39,874										

